

**आयकर अपीलीय अधिकरण "E" न्यायपीठ मुंबई में।**

**IN THE INCOME TAX APPELLATE TRIBUNAL "E" BENCH, MUMBAI**

श्री महावीर सिंह, न्यायिक सदस्य एवं श्री जी. मंजुनाथ लेखा सदस्य के समक्ष ।

**BEFORE SRI MAHAVIR SINGH, JM AND SRI G MANJUNATHA, AM**

आयकर अपील सं./ ITA No. 1589/Mum/2017

(निर्धारण वर्ष / Assessment Year 2012-13)

ACIT-16(1), Room No. 439, Aayakar Bhavan, M.K. Marg, Mumbai- 20	Vs.	M/s Times Global Broadcasting Co. Ltd., 1 <sup>st</sup> Floor, Trade House, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai-400 013
<b>(अपीलार्थी / Appellant)</b>	..	<b>(प्रत्यर्थी / Respondent)</b>
स्थायी लेखा सं./PAN No. AACCT2259F		

सुनवाई की तारीख / <b>Date of hearing:</b>	30-07-2018
घोषणा की तारीख / <b>Date of pronouncement :</b>	30-07-2018
शुद्धिपत्र की तारीख / <b>Date of Corrigendum</b>	17-09-2018

**शुद्धिपत्र / CORRIGENDUM**

While passing the order dated 30<sup>th</sup> July 2018, in the aforesaid Income Tax Appeal, Registry is pointed out that in the cause title assessment year has been inadvertently mentioned as '2011-12' instead of '**2012-13**', which now stands corrected and the assessment year may be read as '**2012-13.**'

The order dated 30<sup>th</sup> July 2018, is modified to this extent only.

Sd/-

(जी. मंजुनाथ /G MANJUNATHA)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह /MAHAVIR SINGH)

(न्यायिक सदस्य/ JUDICIAL MEMBER)

मुंबई, दिनांक/ Mumbai, Dated:17-09-2018

सुदीप सरकार, व.निजी सचिव / *Sudip Sarkar, Sr.PS*



ITA Nos. 1589/Mum/2017

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai